



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ९, अंक १७(४)]

गुरूवार, मार्च २३, २०२३/चैत्र २, शके १९४५

[पृष्ठे ९०, किंमत : रुपये २७.००

असाधारण क्रमांक ३०

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation Bill, 2023 (L. A. Bill No. XVI of 2023), introduced in the Maharashtra Legislative Assembly on the 23rd March 2023, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,

I/c. Secretary (Legislation) to Government,
Law and Judiciary Department.

L. A. BILL No. XVI OF 2023.

A BILL

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2024.

WHEREAS by virtue of article 204 of the Constitution of India, it is necessary to provide for the passing of an Appropriation Act for the appropriation of certain sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2024; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-fourth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation Act, 2023. Short title.

Withdrawal of Rs. 62,08,47,09,99,000 out of the Consolidated Fund of the State for the Financial Year 2023-2024.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate, to the sum of six lakh twenty thousand eight hundred forty seven crores, nine lakh, ninety nine thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2024, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2024.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
A-Expenditure on Revenue Account						
General Administration Department						
A-1	Governor and Council of Ministers	2012, 2013,	President, Vice-President/Governor/Administrator of Union Territories Council of Ministers	37,47,13,000	36,68,50,000	74,15,63,000
A-2	Elections	2015,	Elections	3,45,69,11,000	...	3,45,69,11,000
A-3	Public Service Commission.	2051,	Public Service Commission.	2,000	1,06,41,30,000	1,06,41,32,000
A-4	Secretariat and Miscellaneous General Services	2052, 2059, 2070, 2075,	Secretariat-General Services Public Works Other Administrative Services Miscellaneous General Services	15,38,25,81,000	1,05,000	15,38,26,86,000
A-5	Social Services	2216, 2235, 2250, 2251,	Housing Social Security and Welfare Other Social Services Secretariat Social Services	4,65,95,04,000	...	4,65,95,04,000
A-6	Information and Publicity	2220,	Information and Publicity	5,99,25,39,000	1,50,000	5,99,26,89,000
A-7	Civil Aviation	3053,	Civil Aviation	5,75,88,24,000	...	5,75,88,24,000
A-8	Census Surveys and Statistics	3454,	Census Surveys and Statistics	5,000	...	5,000
			Total-General Administration Department	35,62,50,79,000	1,43,12,35,000	37,05,63,14,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)		
			Rs.	Rs.	Rs.	
Home Department						
B-1	Police Administration	2014, 2055, 2070,	Administration of Justice Police Other Administrative Services	2,65,13,58,56,000	5,00,50,000	2,65,18,59,06,000
B-2	State Excise	2039,	State Excise	2,49,21,98,000	1,51,000	2,49,23,49,000
B-3	Transport Administration	2041, 3055, 3056,	Taxes on Vehicles Road Transport Inland Water Transport	40,33,84,72,000	50,00,00,000	40,83,84,72,000
B-4	Secretariate and Other General Services	2045, 2052, 2075,	Other Taxes and Duties on Commodities and Services Secretariat-General Services Miscellaneous General Services	76,48,78,000	...	76,48,78,000
B-5	Jails	2056,	Jails	5,71,26,80,000	...	5,71,26,80,000
B-6	General Services	2217, 2235, 2250,	Urban Development Social Security and Welfare Other Social Services	4,64,61,000	...	4,64,61,000
B-7	Economic Services	3001, 3051,	Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. Ports and Light Houses	13,45,00,00,000	...	13,45,00,00,000
B-8	Flood Control and Drainage	2711,	Flood Control and Drainage	12,00,00,000	...	12,00,00,000
B-9	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	7,000	...	7,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Total-Home Department			3,28,06,05,52,000	55,02,01,000	3,28,61,07,53,000
Revenue and Forest Department					
C-1	Revenue and District Administration	2029, 2045, 2053, 2070,	34,40,51,16,000	38,000	34,40,51,54,000
		Land Revenue Other Taxes and Duties on Commodities and Services District Administration Other Administrative Services			
C-2	Stamps and Registration	2030,	3,24,39,37,000	3,000	3,24,39,40,000
		Stamps and Registration			
C-3	Interest Payments	2049,	1,000	2,000	3,000
		Interest Payments			
C-4	Secretariat and Other General Services	2052, 2059, 2075,	78,93,18,000	10,04,000	79,03,22,000
		Secretariat-General Services Public Works Miscellaneous General Services			
C-5	Other Social Services	2217, 2225, 2235, 2250,	56,46,20,000	11,000	56,46,31,000
		Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Other Social Services			
C-6	Relief on Account of Natural Calamities	2245,	1,22,73,78,58,000	4,000	1,22,73,78,62,000
		Relief on Account of Natural Calamities			
C-7	Forest	2406, 2415, 2551,	40,03,00,47,000	1,000	40,03,00,48,000
		Forestry and Wild Life Agricultural Research and Education Hill Areas			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -			Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
C-8	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604,	2,01,77,08,97,000	10,10,63,000	2,01,87,19,60,000	
		Total-Revenue and Forest Department	2,01,77,08,97,000	10,10,63,000	2,01,87,19,60,000	
		Agriculture, Animal Husbandry, Dairy Development and Fisheries Department				
D-1	Interest Payments	2049,	1,000	20,47,48,000	20,47,49,000	
D-2	Social Security and Welfare	2235,	97,40,000	...	97,40,000	
D-3	Agriculture Services	2401, 2402, 2415,	1,07,72,08,03,000	8,00,000	1,07,72,16,03,000	
D-4	Animal Husbandry	2403,	16,98,02,34,000	3,50,000	16,98,05,84,000	
D-5	Dairy Development	2404,	3,80,68,44,000	50,00,000	3,81,18,44,000	
D-6	Fisheries	2405,	4,56,53,82,000	1,50,000	4,56,55,32,000	
D-7	Secretariate and Other Economic Services	2702, 3451,	58,43,22,000	...	58,43,22,000	
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	1,33,66,73,26,000	21,10,48,000	1,33,87,83,74,000	
		School Education and Sports Department				
E-1	Interest Payments	2049,	...	23,31,76,91,000	23,31,76,91,000	

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
E-2	General Education	2202, General Education	7,03,02,98,71,000	1,90,15,000	7,03,04,88,86,000
E-3	Secretariat and Other Social Services	2204, Sports and Youth Services 2205, Art and Culture 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2251, Secretariat Social Services 2406, Forestry and Wild Life	6,68,10,73,000	2,000	6,68,10,75,000
Total-School Education and Sports Department			7,09,71,09,44,000	23,33,67,08,000	7,33,04,76,52,000
Urban Development Department					
F-1	Interest Payments	2049, Interest Payments	...	1,000	1,000
F-2	Urban Development and Other Advance Services	2053, District Administration 2070, Other Administrative Services 2217, Urban Development 3054, Roads and Bridges	1,68,17,60,77,000	2,50,000	1,68,17,63,27,000
F-3	Secretariat and Other Social Services	2230, Labour, Employment and Skill Development 2235, Social Security and Welfare 2251, Secretariat Social Services 2406, Forestry and Wild Life 3475, Other General Economic Services	2,61,24,29,000	...	2,61,24,29,000
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2,76,47,64,43,000	...	2,76,47,64,43,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Total-Urban Development Department			4,47,26,49,49,000	2,51,000	4,47,26,52,00,000
Finance Department					
G-1	Sales Tax Administration	2020, 2040, 3475,	11,06,50,50,000	1,00,000	11,06,51,50,000
Collection of Taxes on Income and Expenditure Taxes on Sales, Trade etc. Other General Economic Services					
G-2	Other Fiscal and Miscellaneous Services	2070, 2075,	28,33,74,71,000	...	28,33,74,71,000
Other Administrative Services Miscellaneous General Services					
G-3	Interest Payment and Debt Servicing	2048, 2049,	...	4,75,50,78,36,000	4,75,50,78,36,000
Appropriation for Reduction or Avoidance of Debt Interest Payments					
G-4	Secretariat-General Services	2052,	58,50,84,000	...	58,50,84,000
Secretariat-General Services					
G-5	Treasury and Accounts Administration	2054,	5,07,22,46,000	2,00,000	5,07,24,46,000
Treasury and Accounts Administration					
G-6	Pensions and Other Retirement Benefits	2071,	5,45,55,99,69,000	1,84,78,14,000	5,47,40,77,83,000
Pensions and Other Retirement Benefits					
G-7	Social Security and Welfare	2235,	1,13,06,41,000	...	1,13,06,41,000
Social Security and Welfare					
Total-Finance Department			5,91,75,04,61,000	4,77,35,59,50,000	10,69,10,64,11,000
Public Works Department					
H-2	Other Administrative and Social Services	2070, 2235,	1,17,50,000	...	1,17,50,000
Other Administrative Services Social Security and Welfare					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
H-3	Housing	2216, Housing	4,36,21,80,000	...	4,36,21,80,000
H-4	Secretariat and Other Economic Services	2406, Forestry and Wild Life 3051, Ports and Light Houses 3053, Civil Aviation 3451, Secretariat-Economic Services	83,92,06,000	...	83,92,06,000
H-5	Roads and Bridges	3054, Roads and Bridges	80,90,40,59,000	15,00,000	80,90,55,59,000
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works 2202, General Education 2203, Technical Education. 2205, Art and Culture 2210, Medical and Public Health 2217, Urban Development 2230, Labour, Employment and Skill Development 2403, Animal Husbandry 2405, Fisheries	35,02,99,01,000	5,79,06,000	35,08,78,07,000
Total-Public Works Department			1,21,14,70,96,000	5,94,06,000	1,21,20,65,02,000
Water Resources Department					
I-1	Interest Payments	2049, Interest Payments	...	12,14,26,57,000	12,14,26,57,000
I-2	Social Security and Welfare	2235, Social Security and Welfare	2,00,00,000	...	2,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
I-3	Irrigation, Power and Other Economic Services	2402, 2701, 2702, 2705, 2711, 2801, 3402,	Soil and Water Conservation Major and Medium Irrigation Minor Irrigation Command Area Development Flood Control and Drainage Power Space Research	Rs. 24,26,87,39,000	Rs. ... 24,26,87,39,000
I-4	Secretariat-Economic Services	3451,	Secretariat-Economic Services	Rs. 78,75,34,000	Rs. ... 78,75,34,000
			Total-Water Resources Department	25,07,62,73,000	12,14,26,57,000
			Law and Judiciary Department		
J-1	Administration of Justice	2014,	Administration of Justice	32,78,41,79,000	5,38,80,70,000
J-2	Secretariat and Other Social and Economic Services	2052, 2070, 2235, 2250, 3475,	Secretariat-General Services Other Administrative Services Social Security and Welfare Other Social Services Other General Economic Services	2,91,65,30,000	10,00,000
J-3	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	7,32,60,000	...
			Total-Law and Judiciary Department	35,77,39,69,000	5,38,90,70,000
			Industries, Energy and Labour Department		

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
K-1	Other Taxes and Duties on Commodities and Services	2045,	73,30,09,000	...	73,30,09,000
K-3	Stationary and Printing	2057,	2,24,78,37,000	1,00,000	2,24,79,37,000
		2058,			
		2406,			
K-4	Labour, Employment and Skill Development	2230,	3,87,02,97,000	...	3,87,02,97,000
K-5	Social Security and Welfare	2235,	24,00,000	...	24,00,000
K-6	Energy	2801,	92,82,73,98,000	...	92,82,73,98,000
		2810,			
K-7	Industries	2851,	42,36,25,05,000	1,000	42,36,25,06,000
		2852,			
		2853,			
K-8	Secretariat-Economic Services	3451,	32,68,63,000	...	32,68,63,000
Total-Industries, Energy and Labour Department			1,42,37,03,09,000	1,01,000	1,42,37,04,10,000
Rural Development Department					
L-1	Interest Payments	2049,	...	18,03,88,88,000	18,03,88,88,000
L-2	District Administration	2053,	83,72,66,12,000	1,00,000	83,72,67,12,000
L-3	Rural Development Programmes.	2059,	1,16,82,50,90,000	...	1,16,82,50,90,000
		2235,			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
L-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	82,20,19,000	...	82,20,19,000
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	6,13,35,21,000	7,60,05,44,000	13,73,40,65,000
		Total-Rural Development Department	2,07,50,72,42,000	25,63,95,32,000	2,33,14,67,74,000
		Food,Civil Supplies and Consumer Protection Department			
M-1	Social Security and Welfare	2235, Social Security and Welfare	10,00,000	...	10,00,000
M-2	Food Storage and Warehousing	2408, Food Storage and Warehousing	31,52,08,30,000	25,52,50,000	31,77,60,80,000
M-3	Secretariat and Other Economic Services	3451, 3475, Secretariat-Economic Services Other General Economic Services	1,19,32,30,000	...	1,19,32,30,000
		Total-Food,Civil Supplies and Consumer Protection Department	32,71,50,60,000	25,52,50,000	32,97,03,10,000
		Social Justice and Special Assistance Department			
N-1	Interest Payments	2049, Interest Payments	...	1,000	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
N-2	Secretariat and Other Social Services	District Administration	20,11,47,25,000	1,000	20,11,47,26,000
		Housing			
		Secretariat Social Services			
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	District Administration	1,51,12,73,65,000	5,00,000	1,51,12,78,65,000
		General Education			
		Art and Culture			
		Medical and Public Health			
		Family Welfare			
		Water Supply and Sanitation			
		Urban Development			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour, Employment and Skill Development			
		Social Security and Welfare			
		Crop Husbandry			
		Animal Husbandry			
		Fisheries			
		Forestry and Wild Life			
		Special Programmes for Rural Development			
		Rural Employment			
		Power			
N-6	District Schemes	New and Renewable Energy			
		Village and Small Industries			
		Industries			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	28,22,97,25,000	...	28,22,97,25,000
Total-Social Justice and Special Assistance Department			1,99,47,18,15,000	5,02,000	1,99,47,23,17,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
Planning Department						
O-1	District Administration	2053,	District Administration	5,00,00,00,000	...	5,00,00,00,000
O-2	Social Security and Welfare	2225, 2235,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare	3,00,03,60,000	...	3,00,03,60,000
O-3	Rural Employment	2505,	Rural Employment	41,42,03,03,000	80,00,00,000	42,22,03,03,000
O-4	Other Rural Development Programmes	2515,	Other Rural Development Programmes	1,00,12,03,000	...	1,00,12,03,000
O-6	Other Scientific Research	3425,	Other Scientific Research	1,50,00,00,000	...	1,50,00,00,000
O-7	Secretariat-Economic Services	3451,	Secretariat-Economic Services	2,21,13,53,000	5,39,43,000	2,26,52,96,000
O-8	Tourism	3452,	Tourism	32,09,36,000	...	32,09,36,000
O-9	Census, Surveys and Statistics	3454, 3604,	Census Surveys and Statistics Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	16,13,58,37,000	1,000	16,13,58,38,000
O-14	District Plan-Mumbai City	2053, 2202, 2203, 2204, 2205, 2210, 2216,	District Administration General Education Technical Education. Sports and Youth Services Art and Culture Medical and Public Health Housing	2,52,79,25,000	...	2,52,79,25,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
		Ecology and Environment			
3435,		Secretariat-Economic Services			
3451,		Tourism			
3452,					
O-18	District Plan-Thane	District Administration	5,47,67,40,000	...	5,47,67,40,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-20	District Plan-Raigad		2,53,53,58,000	...	2,53,53,58,000
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3051,	Ports and Light Houses				
3054,	Roads and Bridges				
3056,	Inland Water Transport				
3451,	Secretariat-Economic Services				
3452,	Tourism				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-22	District Plan-Ratnagiri		2,32,04,00,000	...	2,32,04,00,000
2053,	District Administration				
2202,	General Education				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3051,	Ports and Light Houses				
3054,	Roads and Bridges				
3056,	Inland Water Transport				
3451,	Secretariat-Economic Services				
3452,	Tourism				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-26	District Plan-Pune				
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
			7,93,58,25,000	...	7,93,58,25,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-28	District Plan-Satara		3,49,95,34,000	...	3,49,95,34,000
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-34	District Plan-Kolhapur		3,36,68,34,000	...	3,36,68,34,000
2053,	District Administration				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-36	District Plan-Nashik	District Administration	4,73,44,00,000	...	4,73,44,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-38	District Plan-Dhule		1,89,11,13,000	...	1,89,11,13,000
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			(4)		
2205,	Art and Culture				
2210,	Medical and Public Health				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-40	District Plan-Jaigaon		3,81,17,30,000	...	3,81,17,30,000
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2403, Animal Husbandry			
		2405, Fisheries			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-46	District Plan-Chhatrapati Sambhajinagar		3,93,33,56,000	...	3,93,33,56,000
		2053, District Administration			
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-48	District Plan-Jaina		2,57,95,30,000	...	2,57,95,30,000
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-52	District Plan-Nanded		3,20,05,19,000	...	3,20,05,19,000
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		Power			
2801,		New and Renewable Energy			
2810,		Village and Small Industries			
2851,		Roads and Bridges			
3054,		Secretariat-Economic Services			
3451,		Tourism			
3452,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
3604,					
O-56	District Plan-Latur		2,68,02,68,000	...	2,68,02,68,000
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Secretariat-Economic Services			
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-60	District Plan-Hingoli	District Administration	1,67,72,31,000	...	1,67,72,31,000
		General Education			
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour, Employment and Skill Development			
		Social Security and Welfare			
		Nutrition			
		Animal Husbandry			
		Dairy Development			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Other Rural Development Programmes			
		Minor Irrigation			
		Power			
		New and Renewable Energy			
		Village and Small Industries			
		Roads and Bridges			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
O-62	District Plan-Nagpur	3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		2053, District Administration 2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2215, Water Supply and Sanitation 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour, Employment and Skill Development 2235, Social Security and Welfare 2236, Nutrition 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2515, Other Rural Development Programmes 2702, Minor Irrigation 2801, Power 2810, New and Renewable Energy 2851, Village and Small Industries 3054, Roads and Bridges	5,87,05,88,000	...	5,87,05,88,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		Tourism			
3452,					
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-66	District Plan-Bhandara	District Administration	1,52,70,96,000	...	1,52,70,96,000
		General Education			
2053,		Technical Education.			
2202,		Sports and Youth Services			
2203,		Art and Culture			
2204,		Medical and Public Health			
2205,		Water Supply and Sanitation			
2210,		Urban Development			
2215,		Information and Publicity			
2217,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2220,		Labour, Employment and Skill Development			
2225,		Social Security and Welfare			
2230,		Nutrition			
2235,		Animal Husbandry			
2236,		Fisheries			
2403,		Forestry and Wild Life			
2405,		Co-operation			
2406,		Special Programmes for Rural Development			
2425,		Other Rural Development Programmes			
2501,		Minor Irrigation			
2515,		Power			
2702,		New and Renewable Energy			
2801,		Village and Small Industries			
2810,		Roads and Bridges			
2851,		Secretariat-Economic Services			
3054,					
3451,					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		Tourism			
3452,					
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-68	District Plan-Chandrapur			...	2,63,93,94,000
2053,		District Administration	2,63,93,94,000		2,63,93,94,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
3451, 3452, 3604,	Secretariat-Economic Services Tourism Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-70	District Plan-Gadchiroli		2,52,58,08,000	...	2,52,58,08,000
2053, 2202, 2204, 2205, 2210, 2215, 2217, 2220, 2225, 2230, 2235, 2236, 2403, 2405, 2406, 2425, 2515, 2702, 2801, 2810, 2851, 3054, 3451, 3452,	District Administration General Education Sports and Youth Services Art and Culture Medical and Public Health Water Supply and Sanitation Urban Development Information and Publicity Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Labour, Employment and Skill Development Social Security and Welfare Nutrition Animal Husbandry Fisheries Forestry and Wild Life Co-operation Other Rural Development Programmes Minor Irrigation Power New and Renewable Energy Village and Small Industries Roads and Bridges Secretariat-Economic Services Tourism				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
O-72	District Plan-Gondia	2053, District Administration			
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
			Rs.	Rs.	Rs.
			1,52,87,85,000	...	1,52,87,85,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-74	District Plan-Amaravati				
2053,		District Administration			
2202,		General Education	2,72,25,68,000	...	2,72,25,68,000
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-76	District Plan-Akola		1,71,64,22,000	...	1,71,64,22,000
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
O-78	District Plan-Yavatmal	2053, District Administration			
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
			2,45,03,96,000	...	2,45,03,96,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
O-80	District Plan-Buldhana	2053, District Administration 2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2215, Water Supply and Sanitation 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour, Employment and Skill Development 2235, Social Security and Welfare 2236, Nutrition 2403, Animal Husbandry 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2515, Other Rural Development Programmes 2702, Minor Irrigation 2801, Power 2810, New and Renewable Energy 2851, Village and Small Industries 3054, Roads and Bridges 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	Rs. 2,67,31,66,000	Rs. ...	Rs. 2,67,31,66,000
O-82	District Plan-Washim	2053, District Administration	Rs. 1,76,41,59,000	Rs. ...	Rs. 1,76,41,59,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-84	District Plan-Palghar		1,98,72,32,000	...	1,98,72,32,000
2053,		District Administration			
2202,		General Education			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
P-2	Social Security and Welfare	2235, Social Security and Welfare	60,000	...	60,000
Total-Parliamentary Affairs Department			4,23,70,000	...	4,23,70,000
Housing Department					
Q-1	Interest Payments	2049, Interest Payments	...	37,91,01,000	37,91,01,000
Q-2	Other Administrative Services	2070, Other Administrative Services	3,13,96,000	...	3,13,96,000
Q-3	Housing	2216, Housing 2217, Urban Development 2235, Social Security and Welfare 2406, Forestry and Wild Life	29,47,74,84,000	...	29,47,74,84,000
Q-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	12,03,84,000	...	12,03,84,000
Total-Housing Department			29,62,92,64,000	37,91,01,000	30,00,83,65,000
Public Health Department					
R-1	Medical and Public Health	2049, Interest Payments 2210, Medical and Public Health 2211, Family Welfare 2235, Social Security and Welfare	1,45,24,39,61,000	70,55,01,000	1,45,94,94,62,000
R-2	Secretariat Social Services	2251, Secretariat Social Services	20,35,84,000	...	20,35,84,000
Total-Public Health Department			1,45,44,75,45,000	70,55,01,000	1,46,15,30,46,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Medical Education and Drugs Department					
S-1	Medical and Public Health	2210,	51,96,63,38,000	1,50,000	51,96,64,88,000
S-2	Social Security and Welfare	2235,	40,00,000	...	40,00,000
S-3	Secretariat Social Services	2251,	40,02,12,000	1,000	40,02,13,000
Total-Medical Education and Drugs Department			52,37,05,50,000	1,51,000	52,37,07,01,000
Tribal Development Department					
T-1	Interest Payments	2049,	...	40,36,20,000	40,36,20,000
T-2	Co-operation.	2225,	1,13,56,75,000	...	1,13,56,75,000
Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.					
T-3	Social Security and Welfare	2235,	46,80,000	...	46,80,000
T-4	Secretariat Social Services	2251,	20,08,91,000	...	20,08,91,000
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2059,	1,31,01,03,14,000	...	1,31,01,03,14,000
General Education					
Sports and Youth Services					
Medical and Public Health					
Family Welfare					
Water Supply and Sanitation					
Urban Development					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2401,		Crop Husbandry			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2435,		Other Agricultural Programmes			
2501,		Special Programmes for Rural Development			
2505,		Rural Employment			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
2852,		Industries			
3054,		Roads and Bridges			
3055,		Road Transport			
T-9	District Schemes	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	17,75,40,77,000	...	17,75,40,77,000
		Total-Tribal Development Department	1,50,10,56,37,000	40,36,20,000	1,50,50,92,57,000
		Environment and Climate Change Department			
U-1	Interest Payments	Interest Payments	...	9,05,92,000	9,05,92,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
U-2	Social Security and Welfare	2235, Social Security and Welfare	60,000	...	60,000
U-3	Secretariat Social Services	2251, Secretariat Social Services	7,78,53,000	...	7,78,53,000
U-4	Ecology and Environment	3435, Ecology and Environment	4,28,95,01,000	...	4,28,95,01,000
		Total-Environment and Climate Change Department	4,36,74,14,000	9,05,92,000	4,45,80,06,000
		Co-operation, Marketing and Textiles Department			
V-1	Interest Payments	2049, Interest Payments	...	12,76,02,000	12,76,02,000
V-2	Co-operation.	2070, Other Administrative Services 2235, Social Security and Welfare 2406, Forestry and Wild Life 2425, Co-operation 2435, Other Agricultural Programmes 2851, Village and Small Industries 2852, Industries 3451, Secretariat-Economic Services 3456, Civil Supplies	20,01,16,02,000	1,60,000	20,01,17,62,000
		Total-Co-operation, Marketing and Textiles Department	20,01,16,02,000	12,77,62,000	20,13,93,64,000
		Higher and Technical Education Department			
W-1	Interest Payments	2049, Interest Payments	...	4,85,17,59,000	4,85,17,59,000
W-2	General Education	2202, General Education	1,02,04,00,57,000	1,96,000	1,02,04,02,53,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
W-3	Technical Education.	2203, Technical Education.	24,66,00,60,000	1,50,000	24,66,02,10,000
W-4	Art and Culture	2205, Art and Culture	4,32,16,15,000	...	4,32,16,15,000
W-5	Social Security and Welfare	2235, Social Security and Welfare	17,90,000	...	17,90,000
W-6	Secretariat Social Services	2251, Secretariat Social Services	25,77,84,000	...	25,77,84,000
W-7	Revenue Expenditure on Removal of Regional Imbalance	2406, Forestry and Wild Life	1,00,000	...	1,00,000
		Total-Higher and Technical Education Department	1,31,28,14,06,000	4,85,21,05,000	1,36,13,35,11,000
		Women and Child Development Department			
X-1	Social Security and Nutrition	2235, Social Security and Welfare 2236, Nutrition	47,06,72,90,000	...	47,06,72,90,000
X-2	Secretariat Social Services	2251, Secretariat Social Services	13,55,05,000	...	13,55,05,000
		Total-Women and Child Development Department	47,20,27,95,000	...	47,20,27,95,000
		Water Supply and Sanitation Department			
Y-1	Interest Payments	2049, Interest Payments	...	28,00,00,000	28,00,00,000
Y-2	Water Supply and Sanitation	2215, Water Supply and Sanitation	77,11,64,37,000	1,10,00,000	77,12,74,37,000
Y-3	Social Security and Welfare	2235, Social Security and Welfare	19,00,000	...	19,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2406,		Forestry and Wild Life			
Y-4	Minor Irrigation		58,05,81,000	...	58,05,81,000
Y-5	Secretariat-Economic Services		33,48,91,000	...	33,48,91,000
		Total-Water Supply and Sanitation Department	78,03,38,09,000	29,10,00,000	78,32,48,09,000
		Skills, Employment, Entrepreneurship And Innovation Department			
ZA-1	Interest Payments		...	1,00,00,000	1,00,00,000
ZA-2	Secretariat and Other Social Services		31,45,96,66,000	10,70,000	31,46,07,36,000
		Technical Education.			
		Labour, Employment and Skill Development			
		Social Security and Welfare			
		Secretariat Social Services			
		Forestry and Wild Life			
		Total-Skills, Employment, Entrepreneurship And Innovation Department	31,45,96,66,000	1,10,70,000	31,47,07,36,000
		Maharashtra Legislature Secretariat			
ZC-1	Parliament/State/Union Territory Legislatures		6,08,62,10,000	2,25,38,000	6,10,87,48,000
ZC-2	Social Security and Welfare		40,05,40,000	...	40,05,40,000
		Total-Maharashtra Legislature Secretariat	6,48,67,50,000	2,25,38,000	6,50,92,88,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
Tourism and Cultural Affairs Department					
ZD-1	Secretariat and Other Social Services	2070, 2220, 2251,	15,02,79,000	...	15,02,79,000
ZD-2	Art and Culture	2205,	12,33,16,33,000	...	12,33,16,33,000
ZD-3	Social Security and Welfare	2235,	3,60,000	...	3,60,000
ZD-4	Tourism	3452,	19,15,00,00,000	...	19,15,00,00,000
Total-Tourism and Cultural Affairs Department			31,63,22,72,000	...	31,63,22,72,000
Minorities Development Department					
ZE-1	Minorities Development.	2052, 2053, 2075, 2205, 2235, 2406,	8,51,19,09,000	...	8,51,19,09,000
Total-Minorities Development Department			8,51,19,09,000	...	8,51,19,09,000
Marathi Language Department					
ZF-1	Secretariat-General Services	2052,	19,34,14,000	...	19,34,14,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs. (4)	Charged on the Consolidated Fund Rs.	
ZF-2	Art and Culture	2205, Art and Culture	36,60,70,000	...	36,60,70,000
ZF-3	Social Security and Welfare	2235, Social Security and Welfare	2,40,000	...	2,40,000
		Total-Marathi Language Department	55,97,24,000	...	55,97,24,000
		Other Backward Bahujan Welfare Department			
ZG-1	Interest Payments	2049, Interest Payments	...	32,19,20,000	32,19,20,000
ZG-2	Secretariate and Other Social Services	2216, Housing 2251, Secretariat Social Services	29,50,97,000	1,000	29,50,98,000
ZG-3	Welfare of Vimulata Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare	42,79,88,14,000	...	42,79,88,14,000
		Total-Other Backward Bahujan Welfare Department	43,09,39,11,000	32,19,21,000	43,41,58,32,000
		Soil and Water Conservation Department			
ZH-1	Interest Payments	2049, Interest Payments	...	6,000	6,000
ZH-2	Social Security and Welfare	2235, Social Security and Welfare	50,00,000	...	50,00,000
ZH-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation 2406, Forestry and Wild Life 2702, Minor Irrigation	6,85,08,22,000	...	6,85,08,22,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
ZH-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	16,74,64,000	...	16,74,64,000
		Total-Soil and Water Conservation Department	7,02,32,86,000	6,000	7,02,32,92,000
		Persons with Disabilities Welfare Department			
ZI-1	Interest Payments	2049, Interest Payments	...	10,00,00,000	10,00,00,000
ZI-2	Secretariat Social Services	2251, Secretariat Social Services	31,54,38,000	...	31,54,38,000
ZI-3	Social Security and Welfare	2235, Social Security and Welfare	14,12,65,97,000	...	14,12,65,97,000
		Total-Persons with Disabilities Welfare Department	14,44,20,35,000	10,00,00,000	14,54,20,35,000
		Total-A-Expenditure on Revenue Account	41,94,88,69,80,000	5,54,63,22,85,000	47,49,51,92,65,000
		B-Expenditure on Capital Account			
		General Administration Department			
A-9	Capital Outlay on Public Works	4059, Capital Outlay on Public Works	2,75,05,05,000	...	2,75,05,05,000
		4070, Capital Outlay on Other Administrative Services			
		5053, Capital Outlay on Civil Aviation			
		5275, Capital Outlay on Other Communication Services			
A-10	Loans to Government Servants etc	7610, Loans to Government Servants etc	12,32,40,000	...	12,32,40,000
		Total-General Administration Department	2,87,37,45,000	...	2,87,37,45,000
		Home Department			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.	
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.		
B-10	Capital Expenditure on Economic Services	4055, 4070, 5002, 5055,	Capital Outlay on Police Capital Outlay on Other Administrative Services Capital Outlay on Indian Railways-Commercial Line Capital Outlay on Road Transport	25,35,86,07,000	...	25,35,86,07,000
B-11	Loans to Government Servants etc	7610,	Loans to Government Servants etc	74,89,41,000	...	74,89,41,000
B-12	Loans for Flood Control Project	6711,	Loans for Flood Control Project	28,00,00,000	...	28,00,00,000
			Total-Home Department	26,38,75,48,000	...	26,38,75,48,000
			Revenue and Forest Department			
C-9	Capital Expenditure on Other Administrative Services and on Social Services	4235, 4250, 6245,	Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services Loans for Relief on Account of Natural Calamities	5,18,000	1,00,00,000	1,05,18,000
C-10	Capital Expenditure on Economic Services	4406, 4415, 4701, 5475, 6401,	Capital Outlay on Forestry and Wild Life Capital Outlay on Agricultural Research and Education Capital Outlay on Medium Irrigation Capital Outlay on Other General Economic Services Loans for Crop Husbandry	14,11,98,69,000	...	14,11,98,69,000
C-11	Internal Debt of the State Government	6003,	Internal Debt of the State Government	...	1,000	1,000
C-12	Loans to Government Servants etc	7610,	Loans to Government Servants etc	1,50,45,50,000	...	1,50,45,50,000
			Total-Revenue and Forest Department	15,62,49,37,000	1,00,01,000	15,63,49,38,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
F-7	Loans for Urban Development	6217, Loans for Urban Development	55,02,00,01,000	...	55,02,00,01,000
F-8	Loans to Government Servants etc	7610, Loans to Government Servants etc	5,22,40,000	...	5,22,40,000
		Total-Urban Development Department	77,23,22,42,000	...	77,23,22,42,000
		Finance Department			
G-8	Capital Outlay on Other Administrative Services	4070, Capital Outlay on Other Administrative Services 5475, Capital Outlay on Other General Economic Services	1,83,31,96,000	...	1,83,31,96,000
G-9	Public Debt and Inter State Settlement	6003, Internal Debt of the State Government 6004, Loans and Advances from the Central Government 7810, Inter State Settlement	...	5,32,02,66,99,000	5,32,02,66,99,000
G-10	Loans to Government Servants etc	7610, Loans to Government Servants etc	55,93,80,000	...	55,93,80,000
		Total-Finance Department	2,39,25,76,000	5,32,02,66,99,000	5,34,41,92,75,000
		Public Works Department			
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216, Capital Outlay on Housing 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges	1,56,92,56,69,000	...	1,56,92,56,69,000
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, Capital Outlay on Public Works 4202, Capital Outlay on Education, Sports, Art and Culture 4210, Capital Outlay on Medical and Public Health	41,46,26,41,000	54,00,00,000	42,00,26,41,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
J-4	Capital Outlay on Public Works	4059,	Capital Outlay on Public Works	25,00,00,000	25,00,00,000
J-5	Loans to Government Servants etc	7610,	Loans to Government Servants etc	26,50,01,000	26,50,01,000
			Total-Law and Judiciary Department	51,50,01,000	51,50,01,000
			Industries,Energy and Labour Department		
K-9	Capital Expenditure on Economic and Social Services	4058,	Capital Outlay on Stationery and Printing	82,50,50,000	82,50,50,000
		4851,	Capital Outlay on Village and Small Industries.		
		6250,	Loans for Other Social Services		
K-10	Capital Expenditure on Industries	4875,	Capital Outlay on Other Industries	1,50,00,00,000	1,50,00,00,000
K-11	Capital Expenditure on Energy.	4801,	Capital Outlay on Power Projects	31,37,26,02,000	31,37,26,02,000
		6801,	Loans for Power Projects		
		6875,	Loans For Other Industries		
K-13	Loans to Government Servants etc	7610,	Loans to Government Servants etc	11,87,60,000	11,87,60,000
			Total-Industries,Energy and Labour Department	33,81,64,12,000	33,81,64,12,000
			Rural Development Department		
L-7	Capital Expenditure on Rural Development	4515,	Capital Outlay on Other Rural Development Programmes	59,24,97,50,000	59,24,97,50,000
		5054,	Capital Outlay on Roads and Bridges		
		6216,	Loans for Housing		

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
L-8	Loans to Government Servants etc	7610, Loans to Government Servants etc	1,61,60,000	...	1,61,60,000
		Total-Rural Development Department	59,26,59,10,000	...	59,26,59,10,000
		Food,Civil Supplies and Consumer Protection Department			
M-4	Capital Outlay on Food Storage and Warehousing	4408, Capital Outlay on Food Storage and Warehousing	1,17,73,41,47,000	...	1,17,73,41,47,000
M-5	Capital Outlay on Other General Economic Services	5475, Capital Outlay on Other General Economic Services	19,28,00,000	...	19,28,00,000
M-6	Loans to Government Servants etc	7610, Loans to Government Servants etc	6,18,01,000	...	6,18,01,000
		Total-Food,Civil Supplies and Consumer Protection Department	1,17,98,87,48,000	...	1,17,98,87,48,000
		Social Justice and Special Assistance Department			
N-4	Capital Expenditure on Social Services	4059, Capital Outlay on Public Works 4225, Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities 4235, Capital Outlay on Social Security and Welfare 4402, Capital Outlay on Soil and Water Conservation 4425, Capital Outlay on Co-operation 6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	10,80,00,03,000	...	10,80,00,03,000
N-5	Loans to Government Servants,etc	6216, Loans for Housing 7610, Loans to Government Servants etc	7,95,63,000	...	7,95,63,000
N-7	District Schemes	4225, Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities	54,34,02,000	...	54,34,02,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
N-8	Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	6225, Loans for Welfare of Scheduled Castes, ,Other Backward Classes and Minorities.	1,68,73,000	...	1,68,73,000
		Total-Social Justice and Special Assistance Department	11,43,98,41,000	...	11,43,98,41,000
		Planning Department			
O-10	Capital Outlay on Other Rural Development	4250, Capital Outlay on Other Social Services	63,46,15,18,000	...	63,46,15,18,000
		4515, Capital Outlay on Other Rural Development Programmes			
		5452, Capital outlay on Tourism			
O-11	Capital Outlay on Hill Areas.	4551, Capital Outlay on Hill Areas.	1,90,00,00,000	...	1,90,00,00,000
O-12	Investment in General Financial and Trading Institutions	5465, Investment in General Financial and Trading Institutions	36,83,00,000	...	36,83,00,000
O-13	Loans to Government Servants etc	7610, Loans to Government Servants etc	2,90,70,000	...	2,90,70,000
O-15	District Plan-Mumbai City	4055, Capital Outlay on Police	1,12,20,75,000	...	1,12,20,75,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4405, Capital Outlay on Fisheries			
		4515, Capital Outlay on Other Rural Development Programmes			
O-17	District Plan-Mumbai Suburban	4055, Capital Outlay on Police	1,34,14,79,000	...	1,34,14,79,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
			Rs.	Rs.	Rs.
		Capital Outlay on Housing			
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Other Social Services			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes			
		Loans for Other Social Services			
		Capital Outlay on Police	2,02,32,60,000	...	2,02,32,60,000
		Capital Outlay on Public Works			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Minor Irrigation			
		Capital Outlay on Roads and Bridges			
		Loans for Other Social Services			
		Loans for Village and Small Industries.			
		Capital Outlay on Police	1,06,46,42,000	...	1,06,46,42,000
		Capital Outlay on Public Works			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Housing			
		Capital Outlay on Social Security and Welfare			
O-19	District Plan-Thane				
O-21	District Plan-Raigad				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Flood Control Projects			
		Capital Outlay on Roads and Bridges			
		Loans for Urban Development			
		Loans for Other Social Services			
		Loans for Village and Small Industries.			
			Rs.	Rs.	Rs.
O-23	District Plan-Ratnagiri	Capital Outlay on Police	67,96,00,000	...	67,96,00,000
		Capital Outlay on Public Works			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Housing			
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Other Social Services			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Flood Control Projects			
		Capital Outlay on Roads and Bridges			
		Loans for Other Social Services			
			Rs.	Rs.	Rs.
O-25	District Plan-Sindhudurg	Capital Outlay on Police	61,71,27,000	...	61,71,27,000
		Capital Outlay on Public Works			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Social Security and Welfare			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Flood Control Projects			
		Capital Outlay on Roads and Bridges			
		Loans for Other Social Services			
		Loans for Village and Small Industries.			
			Rs.	Rs.	Rs.
O-27	District Plan-Pune	Capital Outlay on Police	2,11,41,75,000	...	2,11,41,75,000
		Capital Outlay on Public Works			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Housing			
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Minor Irrigation			
		Capital Outlay on Flood Control Projects			
		Capital Outlay on Roads and Bridges			
		Loans for Other Social Services			
		Loans for Village and Small Industries.			
			Rs.	Rs.	Rs.
O-29	District Plan-Satara	Capital Outlay on Police	1,10,04,66,000	...	1,10,04,66,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Capital Outlay on Public Works			
4059,		Capital Outlay on Medical and Public Health			
4210,		Capital Outlay on Housing			
4216,		Capital Outlay on Social Security and Welfare			
4235,		Capital Outlay on Other Social Services			
4250,		Capital Outlay on Soil and Water Conservation			
4402,		Capital Outlay on Animal Husbandry			
4403,		Capital Outlay on Forestry and Wild Life			
4406,		Capital Outlay on Other Rural Development Programmes			
4515,		Capital Outlay on Flood Control Projects			
4711,		Capital Outlay on Roads and Bridges			
5054,		Loans for Urban Development			
6217,		Loans for Other Social Services			
6250,		Loans for Village and Small Industries.			
6851,					
O-31	District Plan-Sangli		1,16,31,05,000	...	1,16,31,05,000
4055,		Capital Outlay on Police			
4059,		Capital Outlay on Public Works			
4210,		Capital Outlay on Medical and Public Health			
4216,		Capital Outlay on Housing			
4235,		Capital Outlay on Social Security and Welfare			
4250,		Capital Outlay on Other Social Services			
4402,		Capital Outlay on Soil and Water Conservation			
4403,		Capital Outlay on Animal Husbandry			
4405,		Capital Outlay on Fisheries			
4406,		Capital Outlay on Forestry and Wild Life			
4515,		Capital Outlay on Other Rural Development Programmes			
4702,		Capital Outlay on Minor Irrigation			
4711,		Capital Outlay on Flood Control Projects			
5054,		Capital Outlay on Roads and Bridges			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
O-33	District Plan-Solapur	6217,	Loans for Urban Development			
		6250,	Loans for Other Social Services			
		6851,	Loans for Village and Small Industries.			
		4055,	Capital Outlay on Police	1,76,92,90,000	...	1,76,92,90,000
		4059,	Capital Outlay on Public Works			
		4210,	Capital Outlay on Medical and Public Health			
		4216,	Capital Outlay on Housing			
		4235,	Capital Outlay on Social Security and Welfare			
		4250,	Capital Outlay on Other Social Services			
		4402,	Capital Outlay on Soil and Water Conservation			
		4403,	Capital Outlay on Animal Husbandry			
		4406,	Capital Outlay on Forestry and Wild Life			
		4515,	Capital Outlay on Other Rural Development Programmes			
		4702,	Capital Outlay on Minor Irrigation			
5054,	Capital Outlay on Roads and Bridges					
6217,	Loans for Urban Development					
6250,	Loans for Other Social Services					
			Rs.	Rs.	Rs.	
O-35	District Plan-Kolhapur	4055,	Capital Outlay on Police	1,43,31,66,000	...	1,43,31,66,000
		4059,	Capital Outlay on Public Works			
		4210,	Capital Outlay on Medical and Public Health			
		4216,	Capital Outlay on Housing			
		4235,	Capital Outlay on Social Security and Welfare			
		4250,	Capital Outlay on Other Social Services			
		4402,	Capital Outlay on Soil and Water Conservation			
		4403,	Capital Outlay on Animal Husbandry			
		4405,	Capital Outlay on Fisheries			
		4406,	Capital Outlay on Forestry and Wild Life			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.	
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.		
O-37	District Plan-Nashik	4515,	Capital Outlay on Other Rural Development Programmes			
		4702,	Capital Outlay on Minor Irrigation			
		4711,	Capital Outlay on Flood Control Projects			
		5054,	Capital Outlay on Roads and Bridges			
		6217,	Loans for Urban Development			
		6250,	Loans for Other Social Services			
		6851,	Loans for Village and Small Industries.			
		4055,	Capital Outlay on Police	2,06,56,00,000	...	2,06,56,00,000
		4059,	Capital Outlay on Public Works			
		4210,	Capital Outlay on Medical and Public Health			
4216,	Capital Outlay on Housing					
4235,	Capital Outlay on Social Security and Welfare					
4250,	Capital Outlay on Other Social Services					
4402,	Capital Outlay on Soil and Water Conservation					
4403,	Capital Outlay on Animal Husbandry					
4406,	Capital Outlay on Forestry and Wild Life					
4515,	Capital Outlay on Other Rural Development Programmes					
4702,	Capital Outlay on Minor Irrigation					
5054,	Capital Outlay on Roads and Bridges					
6250,	Loans for Other Social Services					
4055,	Capital Outlay on Police		75,88,87,000	...	75,88,87,000	
4059,	Capital Outlay on Public Works					
4202,	Capital Outlay on Education, Sports, Art and Culture					
4210,	Capital Outlay on Medical and Public Health					
4216,	Capital Outlay on Housing					
4235,	Capital Outlay on Social Security and Welfare					
4250,	Capital Outlay on Other Social Services					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.	
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.		
O-41	District Plan-Jalgaon	4402,	Capital Outlay on Soil and Water Conservation			
		4403,	Capital Outlay on Animal Husbandry			
		4405,	Capital Outlay on Fisheries			
		4406,	Capital Outlay on Forestry and Wild Life			
		4515,	Capital Outlay on Other Rural Development Programmes			
		4711,	Capital Outlay on Flood Control Projects			
		5054,	Capital Outlay on Roads and Bridges			
		6217,	Loans for Urban Development			
		6250,	Loans for Other Social Services			
		4055,	Capital Outlay on Police	1,28,82,70,000	...	1,28,82,70,000
		4059,	Capital Outlay on Public Works			
		4210,	Capital Outlay on Medical and Public Health			
		4235,	Capital Outlay on Social Security and Welfare			
		4250,	Capital Outlay on Other Social Services			
4402,	Capital Outlay on Soil and Water Conservation					
4403,	Capital Outlay on Animal Husbandry					
4406,	Capital Outlay on Forestry and Wild Life					
4515,	Capital Outlay on Other Rural Development Programmes					
4702,	Capital Outlay on Minor Irrigation					
5054,	Capital Outlay on Roads and Bridges					
6217,	Loans for Urban Development					
6250,	Loans for Other Social Services					
4055,	Capital Outlay on Police		2,31,14,00,000	...	2,31,14,00,000	
4059,	Capital Outlay on Public Works					
4202,	Capital Outlay on Education, Sports, Art and Culture					
4210,	Capital Outlay on Medical and Public Health					
4235,	Capital Outlay on Social Security and Welfare					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
O-61	District Plan-Hingoli	4515, Capital Outlay on Other Rural Development Programmes 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services		67,27,69,000	67,27,69,000
		4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries.	67,27,69,000	...	67,27,69,000
O-63	District Plan-Nagpur	4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry	2,12,94,12,000	...	2,12,94,12,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Minor Irrigation			
		Capital Outlay on Flood Control Projects			
		Capital Outlay on Roads and Bridges			
		Loans for Urban Development			
		Loans for Other Social Services			
			Rs.	Rs.	Rs.
O-69	District Plan-Chandrapur	Capital Outlay on Police	1,16,06,06,000	...	1,16,06,06,000
		Capital Outlay on Public Works			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Housing			
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Minor Irrigation			
		Capital Outlay on Flood Control Projects			
		Capital Outlay on Roads and Bridges			
		Loans for Other Social Services			
O-71	District Plan-Gadchiroli	Capital Outlay on Police	87,41,92,000	...	87,41,92,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
O-75	District Plan-Amaravati	4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
		4055, Capital Outlay on Police	1,22,74,32,000	...	1,22,74,32,000
		4059, Capital Outlay on Public Works			
		4202, Capital Outlay on Education, Sports, Art and Culture			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-77	District Plan-Akola	4055, Capital Outlay on Police	78,35,78,000	...	78,35,78,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Capital Outlay on Social Security and Welfare			
4235,		Capital Outlay on Other Social Services			
4250,		Capital Outlay on Soil and Water Conservation			
4402,		Capital Outlay on Animal Husbandry			
4403,		Capital Outlay on Fisheries			
4405,		Capital Outlay on Forestry and Wild Life			
4406,		Capital Outlay on Other Rural Development Programmes			
4515,		Capital Outlay on Minor Irrigation			
4702,		Capital Outlay on Flood Control Projects			
4711,		Capital Outlay on Roads and Bridges			
5054,		Loans for Other Social Services			
6250,		Loans for Village and Small Industries.			
6851,					
			Rs.	Rs.	Rs.
			58,58,41,000	...	58,58,41,000
O-83	District Plan-Washim				
		Capital Outlay on Police			
4055,		Capital Outlay on Public Works			
4059,		Capital Outlay on Medical and Public Health			
4210,		Capital Outlay on Social Security and Welfare			
4235,		Capital Outlay on Other Social Services			
4250,		Capital Outlay on Soil and Water Conservation			
4402,		Capital Outlay on Animal Husbandry			
4403,		Capital Outlay on Fisheries			
4405,		Capital Outlay on Forestry and Wild Life			
4406,		Capital Outlay on Other Rural Development Programmes			
4515,		Capital Outlay on Minor Irrigation			
4702,		Capital Outlay on Flood Control Projects			
4711,		Capital Outlay on Roads and Bridges			
5054,		Loans for Urban Development			
6217,		Loans for Other Social Services			
6250,		Loans for Village and Small Industries.			
6851,					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
O-85	District Plan-Palghar	4055, Capital Outlay on Police	71,27,68,000	...	71,27,68,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4235, Capital Outlay on Social Security and Welfare			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
		Total-Planning Department	1,06,57,58,17,000	...	1,06,57,58,17,000
		Parliamentary Affairs Department			
P-3	Loans to Government Servants etc	7610, Loans to Government Servants etc	22,00,000	...	22,00,000
		Total-Parliamentary Affairs Department	22,00,000	...	22,00,000
		Housing Department			
Q-6	Loans to Government Servants etc	7610, Loans to Government Servants etc	3,46,00,000	...	3,46,00,000
		Total-Housing Department	3,46,00,000	...	3,46,00,000
		Public Health Department			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
R-3	Capital Outlay on Medical and Public Health	4210,	47,15,01,000	1,000	47,15,02,000
	Health	6003,			
	Internal Debt of the State Government				
R-4	Loans to Government Servants etc	7610,	64,41,70,000	...	64,41,70,000
		Total-Public Health Department	1,11,56,71,000	1,000	1,11,56,72,000
		Medical Education and Drugs Department			
S-4	Capital Outlay on Medical and Public Health	4210,	12,50,24,68,000	...	12,50,24,68,000
S-5	Loans to Government Servants etc	7610,	10,00,11,000	...	10,00,11,000
		Total-Medical Education and Drugs Department	12,60,24,79,000	...	12,60,24,79,000
		Tribal Development Department			
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059,	18,84,76,66,000	...	18,84,76,66,000
		4202,			
		4225,			
		4250,			
		4402,			
		4406,			
		4425,			
		4701,			
		4702,			
		5054,			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
T-8	Loans to Government Servants etc	7610, Loans to Government Servants etc	13,81,10,000	...	13,81,10,000
T-10	District Schemes	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	3,83,08,17,000	...	3,83,08,17,000
T-11	Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	29,06,000	...	29,06,000
Total-Tribal Development Department			22,81,94,99,000	...	22,81,94,99,000
Environment and Climate Change Department					
U-5	Loans to Government Servants etc	7610, Loans to Government Servants etc	1,46,21,000	...	1,46,21,000
Total-Environment and Climate Change Department			1,46,21,000	...	1,46,21,000
Co-operation, Marketing and Textiles Department					
V-3	Capital Expenditure on Social Services	4425, Capital Outlay on Co-operation 4435, Capital Outlay on Other Agricultural Programmes 4851, Capital Outlay on Village and Small Industries. 5475, Capital Outlay on Other General Economic Services	4,75,94,09,000	...	4,75,94,09,000
V-4	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	2,31,10,000	2,31,10,000
V-5	Capital Expenditure on Economic Services	6425, Loans for Co-operation 6851, Loans for Village and Small Industries. 6860, Loans for Consumer Industries. 7475, Loans for Other General Economic Service	66,96,86,000	...	66,96,86,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
V-6	Loans to Government Servants etc	7610, Loans to Government Servants etc	12,81,95,000	...	12,81,95,000
		Total-Co-operation,Marketing and Textiles Department	5,55,72,90,000	2,31,10,000	5,58,04,00,000
		Higher and Technical Education Department			
W-8	Capital Expenditure on Other Social Services	4202, Capital Outlay on Education, Sports, Art and Culture	5,10,00,000	...	5,10,00,000
W-9	Loans to Government Servants etc	7610, Loans to Government Servants etc	29,89,30,000	...	29,89,30,000
		Total-Higher and Technical Education Department	34,99,30,000	...	34,99,30,000
		Women and Child Development Department			
X-3	Capital Expenditure on Social Services	4236, Capital outlay on Nutrition	37,00,00,000	...	37,00,00,000
X-4	Loans to Government Servants etc	7610, Loans to Government Servants etc	7,52,00,000	...	7,52,00,000
		Total-Women and Child Development Department	44,52,00,000	...	44,52,00,000
		Water Supply and Sanitation Department			
Y-6	Capital Expenditure on Economic and Social Services	4215, Capital Outlay on Water Supply and Sanitation	32,28,19,000	5,00,000	32,33,19,000
		4402, Capital Outlay on Soil and Water Conservation			
		4702, Capital Outlay on Minor Irrigation			
		6215, Loans for Water Supply and Sanitation			
Y-7	Loans to Government Servants etc	7610, Loans to Government Servants etc	5,08,10,000	...	5,08,10,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		Total-Water Supply and Sanitation Department	37,36,29,000	5,00,000	37,41,29,000
		Skills, Employment, Entrepreneurship And Innovation Department			
ZA-3	Loans to Government Servants etc	7610, Loans to Government Servants etc	21,70,50,000	...	21,70,50,000
		Total-Skills, Employment, Entrepreneurship And Innovation Department	21,70,50,000	...	21,70,50,000
		Maharashtra Legislature Secretariat			
ZC-3	Loans to Government Servants, etc.	4216, 7610, Capital Outlay on Housing Loans to Government Servants etc	2,02,08,35,000	...	2,02,08,35,000
		Total-Maharashtra Legislature Secretariat	2,02,08,35,000	...	2,02,08,35,000
		Tourism and Cultural Affairs Department			
ZD-5	Capital Outlay on Education, Sports, Art and Culture	4202, Capital Outlay on Education, Sports, Art and Culture	13,00,00,000	...	13,00,00,000
ZD-6	Loans to Government Servants etc	7610, Loans to Government Servants etc	1,58,00,000	...	1,58,00,000
		Total-Tourism and Cultural Affairs Department	14,58,00,000	...	14,58,00,000
		Minorities Development Department			
ZE-2	Capital Outlay on Social Security and Welfare	4235, Capital Outlay on Social Security and Welfare	25,50,00,000	...	25,50,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
ZE-3	Loans to Government Servants etc	7610, Loans to Government Servants etc	1,13,10,000	...	1,13,10,000
		Total-Minorities Development Department	26,63,10,000	...	26,63,10,000
		Marathi Language Department			
ZF-4	Capital Outlay on Public Works	4059, Capital Outlay on Public Works	34,72,00,000	...	34,72,00,000
ZF-5	Loans to Government Servants etc	7610, Loans to Government Servants etc	2,02,61,000	...	2,02,61,000
		Total-Marathi Language Department	36,74,61,000	...	36,74,61,000
		Other Backward Bahujan Welfare Department			
ZG-4	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	5,65,01,000	...	5,65,01,000
ZG-5	Loans for Housing	6216, Loans for Housing	1,42,01,000	...	1,42,01,000
		7610, Loans to Government Servants etc			
		Total-Other Backward Bahujan Welfare Department	7,07,02,000	...	7,07,02,000
		Soil and Water Conservation Department			
ZH-5	Capital Expenditure on Irrigation	4402, Capital Outlay on Soil and Water Conservation	40,00,83,97,000	...	40,00,83,97,000
		4702, Capital Outlay on Minor Irrigation			
ZH-6	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	1,000	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
ZH-7	Loans to Government Servants etc	7610, Loans to Government Servants etc	5,90,50,000	...	5,90,50,000
		Total-Soil and Water Conservation Department	40,06,74,47,000	1,000	40,06,74,48,000
Persons with Disabilities Welfare Department					
ZI-4	Capital Outlay on Social Security and Welfare	4235, Capital Outlay on Social Security and Welfare	7,00,00,000	...	7,00,00,000
ZI-5	Loans to Government Servants etc	7610, Loans to Government Servants etc	3,02,70,000	...	3,02,70,000
		Total-Persons with Disabilities Welfare Department	10,02,70,000	...	10,02,70,000
		Total-B-Expenditure on Capital Account	9,12,81,61,53,000	5,46,13,55,81,000	14,58,95,17,34,000
		Grand Total	51,07,70,31,33,000	11,00,76,78,66,000	62,08,47,09,99,000

STATEMENT OF OBJECTS AND REASONS.

Article 204(1) of the Constitution of India requires that as soon as may be after the grants have been made by the Assembly, there shall be introduced a Bill to provide for the appropriation from and out of the Consolidated Fund of the State of all moneys required to meet,—

(a) the grants so made by the Assembly ; and

(b) the expenditure charged on the Consolidated Fund of the State but not exceeding in any case the amount shown in the statement previously laid before the Legislature.

The Bill accordingly specifies the gross amounts required to meet the grants made by the Assembly and the expenditure charged on the Consolidated Fund of the State for the Financial Year 2023-2024.

The amounts are shown below :—

	Rs.
(a) Revenue Expenditure . .	47,49,51,92,65,000
(b) Capital Expenditure . .	14,58,95,17,34,000
Total . .	<u>62,08,47,09,99,000</u>

Mumbai,
Dated the 23rd March 2023.

DEVENDRA FADNAVIS,
Deputy Chief Minister.